

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

129. C.P.(IB)-964(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Central Bank of India

V/s.

Nigam Anil Patel

**Appearance**

**For Petitioner:** Adv. V.K. Nair

**For PG:** Mr. Adnan Ansari is present through VC but did not mark  
appearance.

**For RP:** RP is present through VC but did not mark appearance.

SECTION 95 (1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel for RP is present through VC and seeks time to file report. Let  
the report be filed within ten days from today and also be served on the FC as  
well as PG. List on **27.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)